

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.08.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 293/2024 For Urgent Listing IA No. 769/2024 For Exemption IA No. 770/2024	Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs M/s Garg Industries Rep by its Director, Mr. B Mohan Garg & 6 Ors,	Mr. VV Sivakumar	
2.	Comp App (AT) (CH) (Ins) No. 294/2024 For Condone Delay IA No. 771/2024 For Stay IA No. 772/2024 Delay in refiling IA No. 773/2024	Maniveera Structure Pvt. Ltd. Vs Nataraja Nanjundaiah, RP, M/s Merushikhar Realty (LLP)	Mr. AS Vishwajith	
3.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Limited & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan For Caveator

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 82/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam, IRP of M/s. Dugar Housing Ltd. & 2 Ors.	Mr. CM Mohanasundaram	Mr. Avinash Krishnan Ravi- R1 M/s. KV Bhashyam Chari- R2 Mr. Gowri Shanker Mishra, PCS – R3

5.	IA No. 567/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.268/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Suspended Director of the Corporate Debtor Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
6.	IA No. 782/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No.779/2022 Leave to file IA No.780/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member of the Monitoring Committee & Former RP, M/s. Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr. A.G. Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
7.	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense with IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	VGP Finances Ltd. Vs Mr. Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr.	M/s Shivakumar and Suresh	Mr. A.G. Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
8.	IA No.875/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.373/2022 For Stay IA No.876/2022 Leave to file IA No.973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr.	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
9.	IA No. 458/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
10.	IA No. 117/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman- R1

11.	IA No.659/2024 (Delay in filing rejoinder) in Comp App (AT) (CH) No. 107/2023 For Exemption IA No. 1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & 15 Ors.	Mr. M.Pretham	Mr. Abhishek Kumar- R1, R2, R14 Mr. Vikram Hegde R7, R8,R9 and R13
13.	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
14.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4

16.	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
17.	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan- R1- R4
18.	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
19.	Comp App (AT) (CH) No. 116/2023	S John Rose Vs The Tamilnadu Mercantile Bank Ltd & Anr.	Mr. T Sathiyamoorthy	Mr. K Mohanamurali- R2
20.	Comp App (AT) (CH) (Ins) No. 443/2023	M/s Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal- R1 Mr. AG Sathyanarayana - R2
22.	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9

23.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Arjun K Perikal
24.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023 For Clarification IA No. 590/2024 To Vacate Stay IA No. 671/2024	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates-R2 & R3
25.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
26.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran
27.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
28.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailendran
29.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
30.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No.910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erst. RP of M/s Neptune Inflatables Ltd. & Anr.	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran- R2

31.	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	Mr. Srinivisan MD	Mr. S Arjun Suresh
32.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Keral State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt. Ltd.	Mr. EK Kumaresan	Mr. M Sivavarthanan

02:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia- R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi- R5-R7 Mr. Sriram Venkatavaradan- R8- R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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